IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 121
Appeal No.-25/252/ND/2021

IN THE MATTER OF:

Tee Gee Management Services Pvt Ltd. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 12.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:
For the Appellant :
For the ROC :

ORDER

None for the appellant.In the interest of justice, adjourned to 31.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 12.03.2021